

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/30(CHE)/2021  
IN  
PETITION NUMBER : CP/129/IB/2018  
NAME OF THE PETITIONER : S Palaniappan (Liquidator)  
NathellaSampath Jewelry Pvt Ltd  
NAME OF THE RESPONDENTS : Joint Directorate of Enforcement  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Counsel Mr. S.K. Ravi. There is no representation for the Respondent (Joint Directorate of Enforcement).

The Applicant is permitted to take private notice to the Respondent and file Affidavit of Service before the next date of hearing.

List this matter on **23.08.2021** for filing Affidavit of Service and appearance of the Respondent.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs